

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO.1021
TO BE ANSWERED ON 21.12.2017

Mini Drinking Water Supply Scheme

1021. SHRIM.I.SHANAVAS:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- a) the status of implementation of low cost community owned mini drinking water supply system in villages for the last three years;
- (b) whether any pilot project has been established in any State; and
- (c) if so, the details thereof and the present status of the project and its efficacy?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI S.S.AHLUWALIA)

(a) to (c) Under the National Rural Drinking Water Programme (NRDWP), this Ministry provides only financial and technical assistance to States for coverage of rural water supply. Under NRDWP, the execution of all rural drinking water supply schemes is carried by the States after getting the same approved by the State Level Scheme Sanctioning Committee (SLSSC). This Ministry neither release funds to States on the basis of cost of schemes nor monitors the schemes on this basis. State Governments are competent to plan, design, approve and implement rural drinking water supply schemes.